

nt>

12.00 hrs.

## PAPERS LAID ON THE TABLE

Title: Papers laid on the Table of the House by members/ministers.

**THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI):** I beg to lay on the Table –

(1)(i) A copy of the Annual Report (Hindi and English versions) of the Indian National Centre for Ocean Information Services, Hyderabad, for the year 2002-2003, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian National Centre for Ocean Information Services, Hyderabad, for the year 2002-2003.

(Placed in Library See No. LT 8301/2003)

(2)(i) A copy of the Annual Report (Hindi and English versions) of the National Centre for Antarctic and Ocean Research, Goa, for the year 2002-2003, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Centre for Antarctic and Ocean Research, Goa, for the year 2002-2003.

(Placed in Library See No. LT 8302/2003)

**THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY AND MINISTER OF DISINVESTMENT (SHRI ARUN SHOURIE):** I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956 –

(1) Review by the Government of the working of the Balmer Lawrie Investments Limited, Kolkata, for the year 2002-2003.

(2) Annual Report of the Balmer Lawrie Investments Limited, Kolkata, for the year 2002-2003, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library See No. LT 8303/2003)

**THE MINISTER OF SHIPPING (SHRI SHATRUGHAN SINHA):** I beg to lay on the Table –

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Ennore Port Limited, Chennai, for the year 2002-2003.

(ii) Annual Report of the Ennore Port Limited, Chennai, for the year 2002-2003, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library See No. LT 8304/2003)

(2)(i) A copy of the Annual Report (Hindi and English versions) of the National Ship Design and Research Centre, Visakhapatnam, for the year 2002-2003, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Ship Design and Research Centre, Visakhapatnam, for the year 2002-2003.

(Placed in Library See No. LT 8305/2003)

(3)(i) A copy of the Annual Administration Report (Hindi and English versions) of the Visakhapatnam Port Trust, Visakhapatnam, for the year 2002-2003.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Visakhapatnam Port Trust, Visakhapatnam, for the year 2002-2003.

(Placed in Library See No. LT 8306/2003)

(4)(i) A copy of the Annual Administration Report (Hindi and English versions) of the Tuticorin Port Trust, Tuticorin, for the year 2002-2003, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tuticorin Port Trust, Tuticorin, for the year 2002-2003.

(Placed in Library See No. LT 8307/2003)

(5) A copy each of the following Annual Accounts (Hindi and English versions) under sub-section (2) of section 103 of the Major Port Trusts Act, 1963:-

(a) (i) Annual Accounts of the Mumbai Port Trust, Mumbai, for the year 2002-2003, together with Audit Report thereon.

(ii) Review by the Government on the Audited Accounts of the Mumbai Port Trust, Mumbai, for the year 2002-2003.

(Placed in Library See No. LT 8308/2003)

(b) (i) Annual Accounts of the Paradip Port Trust, Paradip, for the year 2002-2003, together with Audit Report thereon.

(ii) Review by the Government on the Audited Accounts of the Paradip Port Trust, Paradip, for the year 2002-2003.

(Placed in Library See No. LT 8309/2003)

**THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR.VALLABHBHAI KATHIRIA):**  
beg to lay on the Table –

(1)(i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Indore, for the year 2001-2002, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management, Indore, for the year 2001-2002

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library See No. LT 8310/2003)

(3)(i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Educational Planning and Administration, New, Delhi, for the year 2001-2002, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Educational Planning and Administration, New, Delhi, for the year 2001-2002.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library See No. LT 8311/2003)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Sanskrit Sansthan, New Delhi, for the year 2001-2002.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Rashtriya Sanskrit Sansthan, New Delhi, for the year 2001-2002, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rashtriya Sanskrit Sansthan, New Delhi, for the year 2001-2002.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library See No. LT 8312/2003)

(7)(i) A copy of the Annual Report (Hindi and English versions) of the North-Eastern Hill University, Shillong, for the year 2002-2003.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North-Eastern Hill University, Shillong, for the year 2002-2003.

(8) A copy of the Annual Accounts (Hindi and English versions) of the North-Eastern Hill University, Shillong, for the year 2001-2002, together with Audit Report thereon.

(9) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.

(Placed in Library See No. LT 8313/2003)

(10) A copy of the Annual Accounts (Hindi and English versions) of the Tezpur University, Tezpur, for the year 2001-2002, together with Audit Report thereon.

(11) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above.

(Placed in Library See No. LT 8314/2003)

**(12)(i) A copy of the Annual Report (Hindi and English versions) of the Aligarh Muslim University, Aligarh, for the year 2001-2002.**

**(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Aligarh Muslim University, Aligarh, for the year 2001-2002.**

**(13) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (12) above.**

**(Placed in Library See No. LT 8315/2003)**

**(14) A copy of the Annual Accounts (Hindi and English versions) of the Central Tibetan Schools Administration, Delhi, for the year 2001-2002, together with Audit Report thereon.**

**(15) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (14) above.**

**(Placed in Library See No. LT 8316/2003)**

**(16)(i) A copy of the Annual Report (Hindi and English versions) of the University of Hyderabad, Hyderabad, for the year 2002-2003.**

**(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the University of Hyderabad, Hyderabad, for the year 2002-2003.**

**(17) A copy of the Annual Accounts (Hindi and English versions) of the University of Hyderabad, Hyderabad, for the year 2002-2003, together with Audit Report thereon.**

**(Placed in Library See No. LT 8317/2003)**

**(18)(i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Industrial Engineering, Mumbai, for the year 2002-2003.**

**(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Industrial Engineering, Mumbai, for the year 2002-2003, together with Audit Report thereon.**

**(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Industrial Engineering, Mumbai, for the year 2002-2003.**

**(Placed in Library See No. LT 8318/2003)**

**(19)(i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Bombay, for the year 2002-2003.**

**(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology, Bombay, for the year 2002-2003.**

**(Placed in Library See No. LT 8319/2003)**

**(20)(i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Kanpur, for the year 2001-2002.**

**(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology, Kanpur, for the year 2001-2002.**

**(Placed in Library See No. LT 8320/2003)**

**(21)(i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Madras, Chennai, for the year 2002-2003.**

**(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Madras, Chennai, for the year 2002-2003.**

**(Placed in Library See No. LT 8321/2003)**

**(22)(i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Roorkee, for the year 2002-2003.**

**(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology, Roorkee, for the year 2002-2003.**

**(Placed in Library See No. LT 8322/2003)**

**(23) A copy each of the following papers (Hindi and English versions) under sub-section (4) of section 23 of the Indian Institute of Technology Act, 1961:-**

(i) Annual Accounts of the Indian Institute of Technology, Kanpur, for the year 2001-2002, together with Audit Report thereon.

(ii) Review by the Government on the Audited Accounts of the Indian Institute of Technology, Kanpur, for the year 2001-2002.

(24) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at items No. (20 and 23) above.

(Placed in Library See No. LT 8323/2003)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA): I beg to lay on the Table –

(1)(i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Homoeopathy, New Delhi, for the year 1999-2000, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council for Research in Homoeopathy, New Delhi, for the year 1999-2000.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(3)(i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Homoeopathy, New Delhi, for the year 2000-2001, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council for Research in Homoeopathy, New Delhi, for the year 2000-2001.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(5)(i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Homoeopathy, New Delhi, for the year 2001-2002, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council for Research in Homoeopathy, New Delhi, for the year 2001-2002.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library See No. LT 8324/2003)

(7)(i) A copy of the Annual Report (Hindi and English versions) of the All India Institute of Speech and Hearing, Mysore, for the year 2002-2003, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the All India Institute of Speech and Hearing, Mysore, for the year 2002-2003.

(Placed in Library See No. LT 8325/2003)

(8)(i) A copy of the Annual Report (Hindi and English versions) of the Pasteur Institute of India, Coonoor, for the year 2002-2003, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pasteur Institute of India, Coonoor, for the year 2002-2003.

(Placed in Library See No. LT 8326/2003)

(9) A copy each of the following Annual Reports for the year 2002-2003 (Hindi and English versions) alongwith with Audited Accounts in respect of the following Centres: -

(i) Population Research Centre, Bangalore.

(ii) Population Research Centre, Baroda.

(iii) Population Research Centre, Bhubaneswar.

(iv) Population Research Centre, Punjab University, Chandigarh.

(v) Population Research Centre, Centre for Research in Rural and Industrial Development, Chandigarh.

(vi) Population Research Centre, Dharwad

(vii) Population Research Centre, Delhi

(viii) Population Research Centre, Dindigul.

(ix) Population Research Centre, Guwahati.

(x) Population Research Centre, Lucknow.

(xi) Population Research Centre, Patna.

(xii) Population Research Centre, Pune.

(xiii) Population Research Centre, Sagar.

(xiv) Population Research Centre, Shimla.

(xv) Population Research Centre, Hazartbal (Srinagar)

(xvi) Population Research Centre, Thiruvananthapuram.

(xvii) Population Research Centre, Udaipur.

(xviii) Population Research Centre, Visakhapatnam.

(10) A copy each of the Review (Hindi and English versions) by the Government of the working of the above Centres for the year 2002-2003.

(Placed in Library See No. LT 8327/2003)

(11) A copy of the Homoeopathy (Degree Course) Amendment Regulations, 2003 (Hindi and English versions) published in Notification No. F. 12-13/87-CCH (Pt.II) in Gazette of India dated the 25th September, 2003 under sub-section (2) of section 33 of the Homeopathy Central Council Act, 1973.

(Placed in Library See No. LT 8328/2003)

(12)(i) A copy of the Annual Report (Hindi and English versions) of the Regional Cancer Centre (Indira Gandhi Medical College), Shimla, for the years 1999-2000, 2000-2001 and 2001-2002, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Regional Cancer Centre (Indira Gandhi Medical College), Shimla, for the years 1999-2000, 2000-2001 and 2001-2002.

(13) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (12) above.

(Placed in Library See No. LT 8329/2003)

(14)(i) A copy of the Annual Report (Hindi and English versions) of the Pt. Jawaharlal Nehru Memorial Medical College, Raipur, for the year 2002-2003, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pt. Jawaharlal Nehru Memorial Medical College, Raipur, for the year 2002-2003.

(Placed in Library See No. LT 8330/2003)

(15)(i) A copy of the Annual Report (Hindi and English versions) of the Chittaranjan National Cancer Institute, Kolkata, for the year 2001-2002, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Chittaranjan National Cancer Institute, Kolkata, for the year 2001-2002.

(16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

(Placed in Library See No. LT 8331/2003)

(17)(i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Unani Medicine, Bangalore, for the year 2002-2003, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Unani Medicine, Bangalore, for the year 2002-2003.

(Placed in Library See No. LT 8332/2003)

विज्ञान और प्रौद्योगिकी मंत्रालय के विज्ञान और प्रौद्योगिकी विभाग में राज्य मंत्री (श्री बची सिंह रावत 'बचदा') : अध्यक्ष जी, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ

(Placed in Library See No. LT 8333 to 8342/2003)

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI PON RADHAKRISHNAN): I beg to lay on the Table –

(1) A copy each of the following Notifications (Hindi and English versions) under section 10 of the National Highways Act, 1956: -

(i) S.O. 910 (E) published in Gazette of India dated the 7th August, 2003 regarding acquisition of land for widening of National Highway No. 7 (Bangalore-Salem-Madurai Section) in the State of Tamil Nadu.

(Placed in Library. See No. LT. 8343/2003)

(ii) S.O. 914 (E) published in Gazette of India dated the 11th August, 2003 regarding authorisation of the Sub-divisional officer (Sadar), Silchar, District Cachar, Assam to perform the functions of competent authority for acquisition of land (Daboka to Haflong to Silchar Section) of National Highway No. 54.

(Placed in Library. See No. LT. 8344/2003)

(iii) S.O. 915 (E) published in Gazette of India dated the 11th August, 2003 regarding acquisition of land for development of Sankeshwar Bypass of National Highway No. 4 in the State of Maharashtra.

(Placed in Library. See No. LT. 8345/2003)

(iv) S.O. 918 (E) published in Gazette of India dated the 13th August, 2003 regarding acquisition of land for widening of National Highway No. 6 (Dankuni to Kola hat Section) in Howrah district, in the State of West Bengal.

(Placed in Library. See No. LT. 8346/2003)

(v) S.O. 919 (E) published in Gazette of India dated the 13th August, 2003 regarding acquisition of land for widening of National Highway No. 5 (Visakhapatnam-Bhubneshwar Section) in the State of Orissa.

(Placed in Library. See No. LT. 8347/2003)

(vi) S.O. 923 (E) published in Gazette of India dated the 14th August, 2003 regarding authorisation of the Special Land Acquisition Officer, Government of Uttar Pradesh, Gorakhpur as the Competent Authority to perform the functions to acquire land on National Highway No. 28 (Lucknow-Gorakhpur Section) for construction of Gorakhpur Bypass including Rapti Bridge in the State of Uttar Pradesh.

(Placed in Library. See No. LT. 8348/2003)

(vii) S.O. 924 (E) published in Gazette of India dated the 14th August, 2003 regarding authorisation of the District Revenue Officer, Kanyakumari, Tamil Nadu to perform the functions of Competent Authority to acquire land (Madurai-Kanyakumari Section) and widening of National Highway No. 7 including construction of by-passes in the State of Tamil Nadu.

(Placed in Library. See No. LT. 8349/2003)

(viii) S.O. 925 (E) published in Gazette of India dated the 14th August, 2003 regarding acquisition of land for widening of National Highway No. 7 (Bangalore-Salem-Madurai Section) in the State of Tamil Nadu.

(Placed in Library. See No. LT. 8350/2003)

(ix) S.O. 1065 (E) published in Gazette of India dated the 16th September, 2003 making certain amendments in three Notifications mentioned therein.

(Placed in Library. See No. LT. 8351/2003)

(x) S.O. 1070 (E) published in Gazette of India dated the 18th September, 2003 regarding acquisition of land for four-laning of National Highway No. 4 (Nelamangla-Tumkur Section) in the State of Karnataka.

(Placed in Library. See No. LT. 8352/2003)

(xi) S.O. 1071 (E) published in Gazette of India dated the 18th September, 2003 regarding acquisition of land for four-laning of National Highway No. 79A (Kishangarh-Nasirabad) and National Highway No. 79 (Nasirabad-Baral) in the State of Rajasthan.

(Placed in Library. See No. LT. 8353/2003)

(xii) S.O. 1078 (E) published in Gazette of India dated the 19th September, 2003 regarding acquisition of land for widening of National Highway No. 5 (Madras-Vijayawada Section) in the State of Andhra Pradesh.

(Placed in Library. See No. LT. 8354/2003)

(xiii) S.O. 1079 (E) published in Gazette of India dated the 19th September, 2003 regarding acquisition of land for four-laning of National Highway No. 5 (Chennai-Vijayawada Section) in Prakasam District in the State of Andhra Pradesh.

(Placed in Library. See No. LT. 8355/2003)

(xiv) S.O. 1080 (E) published in Gazette of India dated the 19th September, 2003 regarding acquisition of land for four-laning of National Highway No. 5 (Madras-Vijayawada Section) in Thiruvallur District in the State of Tamil Nadu.

(Placed in Library. See No. LT. 8356/2003)

(xv) S.O. 1081 (E) published in Gazette of India dated the 19th September, 2003 regarding acquisition of land for widening of National Highway No. 5 (Madras -Vijayawada Section) in Thiruvallur District in the State of Tamil Nadu.

(Placed in Library. See No. LT. 8357/2003)

(xvi) S.O. 1082 (E) published in Gazette of India dated the 19th September, 2003 regarding acquisition of land for widening of National Highway No. 5 (Vijayawada-Visakhapatnam Section) in East Godavari District in the State of Andhra Pradesh.

(Placed in Library. See No. LT. 8358/2003)

(xvii) S.O. 1083 (E) published in Gazette of India dated the 22nd September, 2003 regarding acquisition of land for widening of National Highway No. 7 (Bangalore-Salem-Madurai Section) in the State of Tamil Nadu.

(Placed in Library. See No. LT. 8359/2003)

(xviii) S.O. 1084 (E) published in Gazette of India dated the 22nd September, 2003 regarding acquisition of land for widening of National Highway No. 7 (Bangalore-Salem-Madurai Section) in the State of Tamil Nadu.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (i to viii) of (1) above.

(Placed in Library. See No. LT. 8360/2003)

(3) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 50 of Control of National Highways (Land and Traffic) Act, 2002: -

(i) The National Highways Tribunal (Procedure for appointment as Presiding Officer of the Tribunal) Rules, 2003 published in Notification No. G.S.R. 883 (E) in Gazette of India dated the 12th November, 2003.

(Placed in Library. See No. LT. 8361/2003)

(ii) The National Highways Tribunal (Procedure for investigation of misbehavior or incapacity of Presiding Officer) Rules, 2003 published in Notification No. G.S.R. 884 (E) in Gazette of India dated the 12th November, 2003.

(Placed in Library. See No. LT. 8362/2003)

(iii) The National Highways Tribunal (Procedure) Rules, 2003 published in Notification No. G.S.R. 885 (E) in Gazette of India dated the 12th November, 2003

(Placed in Library. See No. LT. 8363/2003)

(4) A copy of the Central Motor Vehicles (Third Amendment) Rules, 2003 (Hindi and English versions) published in Notification No. G.S.R. 927 (E) in Gazette of India dated the 5th December, 2003 under sub-section (4) of section 212 of the Motor Vehicles Act, 1988, together with an Explanatory memorandum.

(Placed in Library. See No. LT. 8364/2003)

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING, MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND

SPACE (SHRI SATYA BRATA MOOKHERJEE): I beg to lay on the Table –

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956: -

(a) (i) Review by the Government of the working of the Indian Rare Earths Limited, Mumbai, for the year 2002-2003.

(ii) Annual Report of the Indian Rare Earths Limited, Mumbai, for the year 2002-2003, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT. 8365/2003)

(b) (i) Review by the Government of the working of the Uranium Corporation of India Limited, Jharkhand, for the year 2002-2003.

(ii) Annual Report of the Uranium Corporation of India Limited, Jharkhand, for the year 2002-2003, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT. 8366/2003)

(c) (i) Review by the Government of the working of the Nuclear Power Corporation of India Limited, Mumbai, for the year 2002-2003.

(ii) Annual Report of the Nuclear Power Corporation of India Limited, Mumbai, for the year 2002-2003, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT. 8367/2003)

(d) (i) Review by the Government of the working of the Antrix Corporation Limited, Bangalore, for the year 2002-2003.

(ii) Annual Report of the Antrix Corporation Limited, Bangalore, for the year 2002-2003, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT. 8368/2003)

(2)(i) A copy of the Annual Report (Hindi and English versions) of the Tata Institute of Fundamental Research, Mumbai, for the year 2002-2003, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tata Institute of Fundamental Research, Mumbai, for the year 2002-2003.

(Placed in Library. See No. LT. 8369/2003)

(3)(i) A copy of the Annual Report (Hindi and English versions) of the Saha Institute of Nuclear Physics, Kolkata, for the year 2002-2003, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Saha Institute of Nuclear Physics, Kolkata, for the year 2002-2003.

(Placed in Library. See No. LT. 8370/2003)

(4)(i) A copy of the Annual Report (Hindi and English versions) of the Institute of Mathematical Sciences, Chennai, for the year 2002-2003, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Mathematical Sciences, Chennai, for the year 2002-2003.

(Placed in Library. See No. LT. 8371/2003)

(5)(i) A copy of the Annual Report (Hindi and English versions) of the Harish Chandra Research Institute, Allahabad, for the year 2002-2003, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Harish Chandra Research Institute, Allahabad, for the year 2002-2003.

(Placed in Library. See No. LT. 8372/2003)

(6)(i) A copy of the Annual Report (Hindi and English versions) of the Indian Statistical Institute, Kolkata, for the year



2002-2003, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Statistical Institute, Kolkata, for the year 2002-2003.

(Placed in Library. See No. LT. 8373/2003)

(7)(i) A copy of the Annual Report (Hindi and English versions) of the National Remote Sensing Agency, Hyderabad, for the year 2002-2003, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Remote Sensing Agency, Hyderabad, for the year 2002-2003.

(Placed in Library. See No. LT. 8374/2003)

(8)(i) A copy of the Annual Report (Hindi and English versions) of the National MST Radar Facility, Gandanki, for the year 2002-2003, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National MST Radar Facility, Gandanki, for the year 2002-2003.

(Placed in Library. See No. LT. 8375/2003)

(9)(i) A copy of the Annual Report (Hindi and English versions) of the Physical Research Laboratory, Ahmedabad, for the year 2002-2003, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Physical Research Laboratory, Ahmedabad, for the year 2002-2003.

(Placed in Library. See No. LT. 8376/2003)

(10)(i) A copy of the Annual Report (Hindi and English versions) of the North Eastern Space Applications Centre, Shillong, for the year 2002-2003, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the North Eastern Space Applications Centre, Shillong, for the year 2002-2003.

(Placed in Library. See No. LT. 8377/2003)

**संचार और सूचना प्रौद्योगिकी मंत्रालय में राज्य मंत्री (श्री अशोक प्रधान) :** अध्यक्ष जी, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(1) (एक) भारतीय दूरसंचार विनियामक प्राधिकरण, नई दिल्ली के बार् 2001-2002 के वार्षिक प्रतिवेदन की एक प्रति (हिंदी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) भारतीय दूरसंचार विनियामक प्राधिकरण, नई दिल्ली के बार् 2001-2002 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिंदी तथा अंग्रेजी संस्करण)।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिंदी तथा अंग्रेजी संस्करण)।

(Placed in Library. See No. LT. 8378/2003)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SANJAY PASWAN): I beg to lay on the Table -

(1) A copy each of the following Notifications (Hindi and English versions) under section 33 of the National Council for Teacher Education Act, 1993: -

(i) The National Council for Teacher Education (Amendment) Rules, 2003 published in Notification No. G.S.R. 801 (E) in Gazette of India dated 9th October, 2003.

(ii) The NCTE (Form of application for recognition, the time limit of submission of application, determination of norms and standards for recognition of teacher education programmes and permission to start new course or training) (Second Amendment) Regulations, 2003 published in Notification No. F. 48-6/2003-NCTE (N & S) in Gazette of India dated the 29th August, 2003.

(iii) The National Council for Teacher Education (Amendment) Rules, 2003 published in Notification No. G.S.R. 747 (E) in Gazette of India dated the 17th September, 2003.

(iv) The NCTE (Form of application for recognition, the time limit of submission of application, determination of norms and standards for recognition of teacher education programmes and permission to start new course or

training) (Amendment) Regulations, 2003 published in Notification No. F. No. F.48-6/2003-NCTE (N & S) in Gazette of India dated the 23rd June, 2003

(Placed in Library. See No. LT. 8379/2003)

(2)(i) A copy of the Annual Report (Hindi and English versions) of the District Primary Education Programme – III (Uttaranchal Sabhi Ke Liye Shiksha Parishad) Dehradun for the year 2001-2002, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the District Primary Education Programme – III (Uttaranchal Sabhi Ke Liye Shiksha Parishad) Dehradun) for the year 2001-2002.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library. See No. LT. 8380/2003)

(4)(i) A copy of the Annual Report (Hindi and English versions) of the Primary Education Development Society of Kerala, for the year 2001-2002, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Primary Education Development Society of Kerala, for the year 2001-2002.

(5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

(Placed in Library. See No. LT. 8381/2003)

(6)(i) A copy of the Annual Report (Hindi and English versions) of the Jharkhand Educational Project Council, Ranchi, for the year 2002-2003, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Jharkhand Educational Project Council, Ranchi, for the year 2002-2003.

(Placed in Library. See No. LT. 8382/2003)

(7)(i) A copy of the Annual Report (Hindi and English versions) of the Axom Sarba Siksha Abhijan Mission, Guwahati, for the year 2001-2002, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Axom Sarba Siksha Abhijan Mission, Guwahati, for the year 2001-2002.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library. See No. LT. 8383/2003)

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CULTURE (SHRIMATI BHAVNABEN DEVRAJBHAI CHIKHALIA): on behalf of Shri Dilip Kumar M. Gandhi, I beg to lay on the Table –

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Cochin Shipyard Limited, Kochi, for the year 2002-2003.

(ii) Annual Report of the Cochin Shipyard Limited, Kochi, for the year 2002-2003, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT. 8384/2003)

(2) A copy of the Notification No. G.S.R. 905 (E) (Hindi and English versions) published in Gazette of India dated the 27th November, 2003 approving the Kandla Port Employees (Festival Advance) Amendment Regulations, 2003, under sub-section (4) of section 124 of the Major Port Trusts Act, 1963:-

(Placed in Library. See No. LT. 8385/2003)

(3)(i) A copy of the Annual Administration Report (Hindi and English versions) of the Kolkata Port Trust, Kolkata, for the year 2002-2003, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kolkata Port Trust,

Kolkata, for the year 2002-2003.

(iii) A copy of the Review (Hindi and English versions) on the Audited Accounts of the Kolkata Port Trust, Kolkata, for the year 2002-2003.

(Placed in Library. See No. LT. 8386/2003)

(4)(i) A copy of the Annual Administration Report (Hindi and English versions) of the Chennai Port Trust, Chennai, for the year 2002-2003, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Chennai Port Trust, Chennai, for the year 2002-2003.

(iii) A copy of the Review (Hindi and English versions) on the Audited Accounts of the Chennai Port Trust, Chennai, for the year 2002-2003.

(Placed in Library. See No. LT. 8387/2003)

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY  
(SHRI SU THIRUNAVUKKARASAR): I beg to lay on the Table –

(1)(i) A copy of the Annual Report (Hindi and English versions) of the ERNET India, for the year 2002-2003, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the ERNET India, for the year 2002-2003.

(Placed in Library. See No. LT. 8388/2003)

(2) A copy of the Statement (Hindi and English versions) of the Affairs of CMC Limited for the period from the 1st April, 2001 to 16th October, 2001.

(Placed in Library. See No. LT. 8389/2003)

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